

**Appendix Table 20: Composition of Outstanding Liabilities of State Governments – As Proportion to Total
(As at end-March)**

Year	Market Loans	Power Bonds	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	(Per cent)																		
																			1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19
1991	12.2	–	0.05	–	0.8	0.6	0.2	0.2	0.2	0.5	0.3	2.0	15.0	57.4	3.7	10.0	0.8	100.0																			
1992	12.9	–	0.04	–	0.9	0.5	0.2	0.1	0.4	0.6	0.2	2.0	15.8	56.4	3.8	9.9	0.7	100.0																			
1993	13.4	–	0.04	–	0.6	0.5	0.2	–	0.4	0.5	0.2	1.9	15.9	54.4	4.0	11.2	0.5	100.0																			
1994	13.9	–	0.04	–	0.7	0.6	0.2	–	0.4	0.5	0.2	1.8	16.5	53.8	4.4	10.1	0.4	100.0																			
1995	14.4	–	0.04	–	0.3	0.5	0.2	–	0.4	0.5	0.2	1.8	16.6	53.2	4.2	10.6	0.2	100.0																			
1996	14.9	–	0.03	–	0.8	0.5	0.2	0.1	0.5	0.4	0.2	1.9	17.6	51.8	4.2	10.7	0.4	100.0																			
1997	15.3	–	0.03	–	0.9	0.5	–	0.3	0.4	0.4	0.2	1.8	18.0	51.1	4.3	11.0	0.2	100.0																			
1998	15.4	–	0.02	–	0.2	0.5	–	0.6	0.4	0.3	0.5	2.3	17.9	51.0	4.4	11.1	0.3	100.0																			
1999	15.4	–	0.02	–	1.2	0.6	–	0.8	0.5	0.3	0.5	2.7	19.3	49.8	4.3	10.6	0.1	100.0																			
2000	14.8	–	0.01	5.0	1.4	0.6	–	0.9	0.6	0.3	1.0	3.4	24.6	45.2	3.9	10.2	0.3	100.0																			
2001	14.6	–	0.01	9.5	1.1	0.7	–	1.1	0.7	0.2	2.1	4.9	30.1	40.2	3.8	10.0	0.1	100.0																			
2002	15.1	–	0.01	13.1	1.4	0.7	–	1.3	1.0	0.2	2.6	5.9	35.4	36.1	4.0	9.3	0.2	100.0																			
2003	16.9	–	0.01	17.7	0.3	0.8	–	1.5	1.0	0.2	3.0	6.5	41.5	31.7	4.1	8.3	–	100.0																			
2004	19.9	3.2	0.01	22.0	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.3	52.8	21.4	4.7	7.7	–	100.0																			
2005	21.1	2.9	0.01	27.8	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.7	58.7	15.8	12.9	5.2	7.4	0.1	100.0																		
2006	19.9	2.8	0.01	31.9	–	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1	100.0																		
2007	19.6	2.1	0.01	34.3	–	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1	100.0																		
2008	22.5	1.7	0.01	32.4	–	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2	100.0																		
2009	27.3	1.5	0.01	29.4	–	0.7	0.1	1.9	0.6	0.1	1.9	5.3	63.5	9.8	12.1	5.7	8.7	0.2	100.0																		
2010 (RE)	31.5	1.1	–	27.8	–	0.6	0.1	2.2	0.5	0.1	1.5	5.1	65.5	9.1	12.3	4.7	8.2	0.2	100.0																		
2011 (BE)	35.6	0.9	–	25.7	–	0.5	–	2.5	0.4	0.1	1.1	4.7	66.9	8.6	12.3	4.4	7.6	0.2	100.0																		

RE : Revised Estimates.

BE : Budget Estimates.

‘-’ : Not applicable /Negligible.

Note : 1. From 1997 to 2003, ‘Loans from Other Institutions’ also includes ‘Other Loans’ and ‘Loans from GIC’. From 2004, ‘Loans from Other Institutions’ includes ‘Other Loans’.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2008-09, 2009-10 (RE) and 2010-11 (BE)] and Manipur [2008-09, 2009-10 (RE)] were not available, the same has been included under ‘Loans from Other Institutions’.

3. Power bonds due for repayment on April 1, 2010 were paid on March 31, 2010 since April 1, 2010 was declared as public holiday under Negotiable Instrument Act at Mumbai to facilitate yearly closing of accounts of banks and hence have been shown as outstanding as at-end March 2010.

4. Also see ‘Explanatory Note on Data Sources and Methodology’.

Appendix Tables